

DJA-II 45/2015
(Old LCA II- 45/2015) (CAO)

**HIGH COURT OF KARNATAKA,
BENGALURU-1.
DATED: 22.10.2020**

NOTIFICATION

Preamble : Publication of Provisional Seniority List of Chief Administrative Officers of the District Judiciary, in the light of the directions of Hon'ble Supreme Court of India in its Judgment dated 10.05.2019 in M.A No.1151/2018 in Civil Appeal No.2368/2011 (B.K.Pavitra & others V/s Union of India) and connected Petitions.

- Read:**
1. The Karnataka Determination of Seniority of Government Servant Promoted on the basis of Reservation (to the posts in the Civil Services of the State), Act, 2017.
 2. Government Order No.DPAR 186 SRS 2018 dated 27.02.2019 and 15.05.2019.

In view of the Judgment of Hon'ble Supreme Court of India dated 10.05.2019 in M.A.No.1151/2018 in C.A.No.2368/2011 (B.K.Pavitra & others V/s Union of India) and connected Petitions, the Karnataka Determination of Seniority of Government Servant Promoted on the basis of Reservation (to the posts in the Civil Services of the State), Act, 2017 and the guidelines issued by the Government in Order No.DPAR 186 SRS 2018 dated 27.02.2019 and 15.05.2019, the Provisional Seniority List of Chief Administrative Officers of the District Judiciary from 1978 to 2018 is hereby published on the Official Website of High Court of Karnataka i.e., www.karnatakajudiciary.kar.nic.in

Contd...

The Concerned Unit Heads are hereby requested to publish the said Provisional Seniority List in your respective District Court's Official Website and on the Notice Board without fail, in order to give wide publicity, as far as possible.

Further, it is hereby notified that, objections, if any, for the said Provisional Seniority List, shall be submitted to the Concerned Unit Heads within 15 days from the date of publication in the High Court Website (i.e., 22.10.2020) and the Concerned Unit head in turn are hereby requested to forward the same forthwith. The objections received subsequent to the stipulated period of 15 days (i.e., 06.11.2020), shall not be entertained.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



**(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL**

22/10/2020

Copy to:-

1. The Secretary to Hon'ble the Chief Justice.
2. The P.A to Registrar General, Registrar (Vigilance), Registrar Computers, Registrar (Recruitment), Registrar (Administration), Central Project Co-ordinator (Computers).
3. The D.R(S.S.), A.R. and Section Officer of DJA-I & III Branch and Budget Branch of this office.
4. The Chief Librarian, Library Branch, High Court of Karnataka, Bengaluru.
5. Notification File.
6. Office Copy.